

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C. P. NO. 47(ND)10

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.07.2017

NAME OF THE COMPANY: Mr. Ram Passotam Mittal V/s. M/s. Hotel Queen Road Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

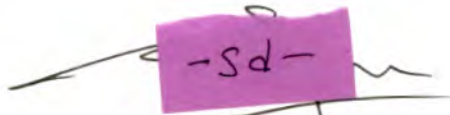
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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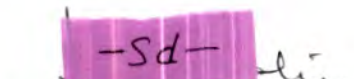
	For the Petitioner (s)	: Mr. Atul Sharma, Advocate Mr. Nitesh Jain, Advocate		
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	For the Respondent (s)	: Mr. Jayant K. Mehta, Advocate for R-1 Ms. Suveni Bhagat, Advocate for R-1 Mr. Arun Kathpalia, Sr. Advocate for R-2 Mr. Shuchi Sejwal, Advocate for R-2 Mr. Saurabh Kalia, Advocate for R-3		
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Order

At request of the petitioners that the Sr. Counsel is before the NCLAT, adjourned to 1st August, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)